

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 2370
TO BE ANSWERED ON 08.07.2019

FUNDS TO ODISHA UNDER ARTICLE 275(1)

†2370.SHRI RAMESH CHANDRA MAJHI:

Will the Minister of TRIBAL AFFAIRS
be pleased to state:

- (a) the amount of funds allocated to various States in the country by the Government as per Article 275(1); and
- (b) the amount of funds allocated to Odisha under Article 275(1) during the last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(Smt. RENUKA SINGH SARUTA)

(a) & (b) This Ministry is administering a programme of “**Grants under Article 275(1) of the Constitution**” wherein funds are released to 27 States, having ST Population. Under this programme, 100% funding is made by Government of India which is aimed to enable the States to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. The details of fund released under this programme to all States including Odisha during the last 5 year is at **Annexure**.

Annexure

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2370 for answer on 08.07.2019

(Rs. In lakh)

S. No	States	2014-15	2015-16	2016-17	2017-18	2018-19
		Fund Release	Fund Release	Fund Release	Fund Release	Fund Release
1	2	3	4	5	6	7
1	Andhra Pradesh	2139.00	5500.00	2869.43	4591.11	6390.77
2	Arunachal Pradesh	1880.40	3000.80	6580.53	8378.82	12170.52
3	Assam	0.00	0.00	844.12	0.00	3916.32
4	Bihar	586.00	0.00	1467.58	991.89	0.00
5	Chhattisgarh	10778.00	11904.31	10488.52	10964.49	11352.92
6	Goa	0.00	400.00	450.00	103.00	345.66
7	Gujarat	8592.45	11680.00	9739.02	11384.08	11648.20
8	Himachal Pradesh	190.99	523.20	1595.87	2074.70	3378.16
9	Jammu & Kashmir	0.00	2000.00	3539.66	3049.06	2051.79
10	Jharkhand	9873.00	12202.96	9489.38	12386.93	7354.30
11	Karnataka	4880.40	6300.00	4664.00	5881.74	5220.61
12	Kerala	748.94	1085.44	695.58	803.17	472.28
13	Madhya Pradesh	17321.42	14845.15	14971.43	22399.48	24635.30
14	Maharashtra	11701.29	13374.00	11536.53	13862.24	17015.91
15	Manipur	1600.01	1216.00	1694.40	2308.80	5367.65
16	Meghalaya	2334.03	1507.68	1576.21	3603.40	5129.79
17	Mizoram	1877.78	3617.37	1927.49	2504.41	3507.71
18	Nagaland	2067.15	5469.34	6368.00	4434.11	9194.49
19	Odisha	12728.22	15200.00	11954.96	15995.30	21449.15
20	Rajasthan	9755.92	11000.00	10341.39	10240.58	13769.23
21	Sikkim	370.30	1250.30	1147.00	405.30	355.34
22	Tamil Nadu	639.60	852.80	798.24	378.00	773.57
23	Telangana	3894.40	6090.00	3608.05	5015.32	3248.89
24	Tripura	1218.99	1600.68	1280.99	2040.99	2006.73
25	Uttar Pradesh	743.49	1514.74	1138.62	189.00	252.43
26	Uttarakhand	1530.36	92.02	0.00	1577.56	1255.27
27	West Bengal	5747.00	7000.00	5814.37	5376.51	9235.73
Grand Total		113199.14	139226.79	126581.37	150939.99	181498.72
